

from the month of August, 1991 till December, 1991, after which the position will be reviewed.

PDS allocations are supplemental in nature, and are not intended to meet the total requirements of States/UTs.

Pay Fixation of Deputy Secretary

3083. **SHRI SARAT CHANDRA PATTANAYAK**: Will the **PRIME MINISTER** be pleased to state :

(a) whether the Union Government have recently revised the criteria for fixation of pay of CSS officers promoted from the post of Under Secretary to Deputy Secretary with effect from January 1, 1986;

(b) if so, the details of orders issued by the Government in this regard;

(c) whether the principles enunciated in the Ministry of Finance O.M. No. F. 1 (23)-E.III(A)/74 dated 25-5-1974 are applicable in such cases where the pay is fixed in terms of the latest orders issued by the Government;

(d) if so, whether the CSS officers promoted to the post of Deputy Secretary are allowed to exercise option for fixation of their pay from the date of accrual of next increment in the scale of pay of Under Secretary's post with due benefits of the latest orders; and

(e) the time by which the Government propose to issue necessary orders in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) Order issued by the Govern-

ment on 6th March, 1991 is attached as Statement I.

(c) and (d) yes, Sir.

(e) Order issued by the Government on 6th August, 1991 is attached as Statement II.

STATEMENT I

No. 5/3/89-Estt.(Pay-I)

Government of India

Ministry of Personnel, Public Grievances & Pensions

(Department of Personnel & Training)

New Delhi, the 6th March, 1991

OFFICE MEMORANDUM

SUB.—Recommendation of the Fourth Central Pay Commission—Fixation of pay on promotion of Central Secretariat Service Officers from Under Secretary level to Deputy Secretary level.

The undersigned is directed to refer to the recommendation of the Fourth Central Pay Commission as contained in para 9.25 of their report relating to the fixation of pay on promotion of Central Secretariat Service Officers from the post of Under Secretary to the post of Deputy Secretary and to say that on reconsideration the Govt. have now decided to accept it.

2. Accordingly, in partial modification of this Department's Office Memorandum No. 1/2/86-Estt.(Pay-I) dated the 10th April 1987, the President is pleased to decide that in case of promotion of Central Secretariat Service Officers from Under Secretary level to Deputy Secretary level a minimum increase in basic pay of Rs.

250/- per month may be granted.

3. These orders shall take effect from 1-1-1986.

(MRS. REVATHY IYER)

Deputy Secretary to the Govt. of India

To
All Ministries/Departments of Govt. of India etc.

No. 5/3/89-Estt.(Pay-I)

Dated the 6th March, 1991

Copy also forwarded to :—

1. The Comptroller & Auditor General of India and all States under his control.
2. Controller General of Accounts/ Controller of Accounts. Ministry of Finance.
3. Secretaries to Union Public Service Commission/Supreme Court of India/Election Commission/Lok Sabha Secretariat/Rajya Sabha Secretariat/Cabinet Secretariat/Central Vigilance Commission/President's Secretariat/Vice President's Secretariat/Prime Minister's Office/Planning Commission.
4. Department of Personnel & Training (AIS Division)/ICA/ Admn. Section.
5. Additional Secretary (Union Territories), Ministry of Home Affairs.
6. All State Governments and Union Territories.
7. Governors of all States/Lt. Governors of Union Territories.
8. Secretary, National Council (Staff Side), 13-C, Feroze Shah

Road, New Delhi.

9. All Members of the Staff Side of the National Council of JCM/ Departmental Council.
10. All Officers/Sections of the Department of Personnel & Training/Department of Administrative Reforms and Public Grievances/Department of Pension and Pensioners Welfare.
11. Ministry of Finance, Department of Expenditure.
12. 100 Spare copies.

(MRS. REVATHY IYER)

Deputy Secretary to the Govt. of India.

STATEMENT II

No. 5/3/89-Estt. (P.I)

Government of India
Ministry of Personnel, Public
Grievances & Pensions
(Department of Personnel &
Training)

New Delhi, the 6th August, 1991.

OFFICE MEMORANDUM

SUBJECT: Recommendation of the Fourth Central Pay Commission—fixation of pay on promotion of Central Secretariat Service Officers from Under Secretary level to Deputy Secretary level—clarification regarding—

With reference to this Department's Office Memorandum of even number dated 6-3-91 doubts have been expressed regarding mode of pay fixation of Central Secretariat Service officers on their promotion from Under Secretary level to Deputy Secretary level.

2. It has been decided in consultation with Ministry of Finance (Department of Expenditure) that the pay of CSS officers promoted from the post of Under Secretary to Deputy Secretary with effect from 1-1-1986 may be fixed by applying the following principle.

The pay shall be fixed at the higher of the two amounts indicated below :—

- (i) the minimum of the time scale of the Selection Grade of CSS; and
- (ii) the stage in time scale of the Selection Grade of CSS equal to the pay of the officer in Grade I of CSS plus Rs. 250 or, if there is no such stage, at the next higher stage

3. It has also been decided that in the case of officers officiating in the Selection Grade of CSS, on an enhancement of their substantive pay in Grade I of CSS, as a result of increment or otherwise, the officiating pay of the officers in the Selection Grade shall be re-fixed in accordance with the above provisions if such a re-fixation is to their advantage.

Sd/-

(T. O. THOMAS)

Under Secretary to the Govt. of India

To

All Ministries/Departments of the Government of India etc.

No. 5/3/89-Estt.(P.I)

Dated the 6th August, 1991.

Copy also forwarded to :—

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Under his control.

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3. Secretaries to Union Public Service Commission/Supreme Court of India/Election Commission/Lok Sabha Sectt./Rajya Sabha Sectt./Cabinet Secretariat/Central Vigilance Commission/President's Sectt./Vice President's Sectt./Prime Minister's Office/Planning Commission.
4. Department of Personnel & Training (AIS Division), JCA/ Administration Section.
5. Additional Secretary (Union Territories), Ministry of Home Affairs.
6. All State Governments and Union Territories.
7. Governors of all States/Lt. Governors of Union Territories.
8. Secretary, National Council (Staff Side), 13-C Feroze Shah Road, New Delhi.
9. All members of the Staff Side of the National Council of JCM/ Departmental Council.
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Sd/-

(T. O. THOMAS)

Under Secretary to the Govt. of India.